

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/209/2024 in CP No.344/241/HDB/2019
NAME OF THE COMPANY	Sangaz Containers Pvt Ltd & 4 others
NAME OF THE PETITIONER(S)	P.N.Ram Babu
NAME OF THE RESPONDENT(S)	Sangaz Containers Pvt Ltd & 4 others
UNDER SECTION	241

ORDER

IA(CA)/209/2024

Present: Ld. Counsel Mr. Tapaswilal Deora for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail. Counter to be filed within 14 days. **Matter is adjourned to 19.08.2024** for filing proof of service and counter.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)